

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/760/2020**

This the 8<sup>th</sup> day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Mohd. Ramzan Age 34 years

Mohd Iqbal Paray

R/o Batote Tehsil & Distt Ramban.

.....Applicant

(Advocate:- Mr. N.A. Gattoo - Not Present)

Versus

1. State of Jammu and Kashmir & Ors

.....Respondents.

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R**

**[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

This TA (TA No.61/760/2020) arises out of WPC No.3797/2019, wherein relief is claimed against Jammu Central Cooperative Bank Ltd. This Tribunal does not have jurisdiction in respect of the employees of Jammu Central Cooperative Bank Ltd. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)  
MEMBER (A)**

/kdr/

**(RAKESH SAGAR JAIN)  
MEMBER (J)**